

**DIVISION BENCH**

**ITEM NO.143**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No. 12/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 4<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ADITYA RAJ SHARMA V/S RP CUBE PVT. LTD. &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>SEC. 58/59 OF COMPANIES ACT, 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 2<sup>th</sup> May, 2024.

**-Sd-**

**(Court Officer)**

***1<sup>st</sup> April, 2024***

*Priya Agarwal  
(Stenographer)*